

Abnormal detention of Railway Wagons in Steel Plants

270. SHRI M. S. SANJEEVI RAO :
SHRI NIHAR LASKAR :

Will the Minister of RAILWAYS be pleased to state :

(a) whether there has been abnormal detention of Rail wagons in Steel Plants since April, 1972;

(b) if so, the reasons for the same; and

(c) the steps Government have taken in the matter ?

THE MINISTER OF RAILWAYS (SHRI T. A. PAL) : (a) Yes Sir, there has been a general increase in detention of wagons in Steel Plants since April, 1972.

(b) The reasons for such increase are not known to this Ministry.

(c) The matter has been taken up with the individual Steel Plants by the Zonal Railways and also with the Steel Ministry by this Ministry. An assurance has been received of active steps being taken to reduce the detention, particularly to BOX type of wagons.

Indo Peru Trade Pact

271. SHRI M. S. SANJEEVI RAO :
SHRI E. V. VIKHE PATIL :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether an Indo-Peru Trade Pact has been signed; and

(b) if so, the main features thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Yes, Sir.

(b) A copy of the Trade Agreement is laid on the Table of the House. [Placed in Library. See No. LT—3219/72]

Authority for Development of Marine Products Industry

272. SHRI EBRAHIM SULAIMAN
SATT :
SHRI N. SREEKANTAN NAIR:

Will the Minister of FOREIGN TRADE be pleased to state whether the proposal to establish an Authority for the Development of Marine Products Industry has been finalised and if not, what is the present stage of the proposal ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : Notification has been issued in the Gazette of India Extra Ordinary dated the 12th July, 1972 bringing the provisions of the Marine Products Export Development Authority Act, 1972 (13 of 1972) except sections 11 to 13 (both inclusive) into force with effect from the 12th July, 1972. The necessary notification relating to constitution of the Authority is being issued shortly.

Request for Additional Allotment for Irrigation Projects for Kerala

273. SHRI EBRAHIM SULAIMAN
SATT :
SHRI N. SREEKANTAN NAIR:

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether any request for additional financial allotment for Irrigation Projects under execution has been received from the Kerala Government; and

(b) if so, the reaction of the Central Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) and (b) : No request for any special Central assistance in 1972-73 for the irrigation programme in Kerala has been received so far from State Government.